



2026:AHC:30176

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2788 of 2026

Manjur

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Krishna Kumar Singh
Counsel for Respondent(s)	:	Arun Kumar Pandey, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Order dated 07.11.2023 passed by the Respondent No.2 namely Assistant Collector (Ist Class)/Tehsildar, Tehsil Sambhal, District Sambhal in the proceedings initiated under Section 67 of the U.P. Revenue Code, 2006 is under challenge.

2. Against the aforesaid order, statutory alternative remedy is available to the petitioner to approach the concerned competent authority as provided under Section 67(5) of the U.P. Revenue Code, 2006.

34. Accordingly, the writ petition is dismissed on the ground of availability of alternative remedy.

(Prakash Padia,J.)

February 11, 2026
Swati